

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 06.08.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1040 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of M/S International Trenching Pvt Ltd. & Ors. With	Nilotpal Shyam	Richa Sandilya Kunal Tandon-R2 Prateek Kushwaha Aditya Gaur-R3
2.	Comp. App. (AT) (Ins) No. 1110 of 2020	Mohd. Nazim Khan Vs. HDFC Bank Ltd. & Anr.	Nilotpal Shyam	Kunal Tandon-R1 Deepika Bhugra Prasad-R2 Shriya Raychaudhuri-R3

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Registrar**